



**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.189/9/HDB//2017
NAME OF THE COMPANY	Pelican Engineering Ltd
NAME OF THE PETITIONER(S)	Duncan Engineering Ltd
NAME OF THE RESPONDENT(S)	Pelican Engineering Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ARVIND KUMAR AGARWAL	ADVOCATE	arvindvakil@gmail.com 9246191415	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Sri Pruthi	Advocate	preeti@srakanth@gmail.com 9248585914	
G. J. AGADISHY	Advocate	sanghi shankar@gmail.com	
Kapil Agarwal	Director	Kapil@pelicanrebbes.com 98489021221	

**Sl. No. 01**

Date of hearing: 26.09.2017

CP(IB) No. 189/9/HDB/ 2017

Pelican Engineering Ltd.

**ORDER**

Heard, Shri Arvind Kumar Agarwal, learned counsel for the petitioner and Ms. D. Siri Preeti, Shri. G. Jagadish, learned counsels for the respondent and Shri Kapil Agarwal, Director for the Pelican Engineering Ltd.

Learned counsel for the respondent along with Shri Kapil Agarwal, Director, Pelican Engineering takes notice for the respondent. They requested time to submit their reply. Post the Case on 10.10.2017.

**Member (Technical)**

**Member (Judicial)**